

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYAppellant(s)

VERSUS

JHAGALLEY & ORS.

Respondent(s)

IA No. 241987/2024 - SUBSTITUTED SERVICE

Date : 09-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBER]

For Appellant(s) : Mr. Shaurya Sahay , AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

As prayed, learned counsel for the appellants is granted one week's time to file an appropriate application seeking condonation of delay in filing proof of publication.

List after one week.

(VIJAY KUMAR)
ASTT. REGISTRAR-cum-PS

(VEENA RANI NAGPAL)
BRANCH OFFICER